

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-76/2021/8115/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ²⁸ 29 August, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- DJCH.I-5/2023/2818 dtd. 24.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.08.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 27.08.2023, till the morning of 29.08.2023.** The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/8116/A, dated , 29-08-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
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